

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1502
TO BE ANSWERED ON 08.03.2021

Profit making PSEs

1502: Shri Ayodhya Rami Reddy

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Public Sector Enterprises (PSEs) which are running on full capacity utilisation and are making profits in the years 2016 to 2020;
- (b) the number of PSEs which are running in loss and the cumulative loss made during the last five years;
- (c) whether there is a proposal to revive any of the loss-making companies;
- (d) the names of the PSEs which are likely to be disinvested and the total amount to be made from such disinvestments; and
- (e) the total number of employees working in the loss-making PSEs?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI ARJUN RAM MEGHWAL)

a) During the period 2016-17 to 2019-20 the number of profit making CPSEs is given as under:

Year	No. of Profit making CPSEs
2016-17	175
2017-18	183
2018-19	179
2019-20	171

The above CPSEs function in the major domain sectors like, Coal, Crude Oil, Fertilizers, Heavy & Medium Engineering, Power, Petroleum (Refinery & Marketing) and Other Mineral & Metals.

b) The number of CPSEs continuously running in loss during the period 2015-16 to 2019-20 is 30 and their cumulative losses during the last five years is given below:

	2015-16	2016-17	2017-18	2018-19	2019-20
Total Loss (` Crore)	13481	16264	18599	28404	30131

c) Central Public Sector Enterprises (CPSEs) function under the administrative control of respective Ministries/Departments. All matters relating to revival/ restructuring/closure of CPSEs are dealt by the concerned administrative Ministries/ Departments. The concerned administrative Ministries/Departments also formulate revival/restructuring plans for such CPSEs on a case-to-case basis and after obtaining the approval of competent authority implement the plan. The Department of Public Enterprises (DPE) has issued guidelines on 29.10.2015 for “Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak CPSEs. As per the guidelines, the administrative Ministries/ Departments are responsible to monitor the sickness of CPSEs and identify the sick/incipient sick/weak CPSEs functioning under their control based on the performance and take timely redressal measures.

d) The Department of Investment and Public Asset Management (DIPAM) is the nodal department for disinvestment and related matters of CPSEs. DIPAM has informed that Government has ‘in-principle’ approved strategic disinvestment in 35 CPSEs since 2016 (Annexure-I). Out of these, strategic disinvestment transactions have been completed in 8 cases, which yielded ` 66,712 crore. Further, the Budget Estimate (BE) for Disinvestment receipts (both minority stake sale, strategic disinvestment and disinvestment of Govt. stake in PSBs and financial institutions) has been kept at ` 1.75 lakh crore in FY 2021-22.

e) The total number of employees working in loss making CPSEs as on 31.03.2020 is 50,291.

Annexure I referred to in part (d) to the Rajya Sabha Unstarred Question No. 1502 due for answer on 08.03.2021

List of CPSEs, including Subsidiaries, units and Joint ventures, for which Government has given in – principle’ approval for strategic disinvestment.

Transactions Completed

S. No.	Name of CPSE
1	Hindustan Petroleum Corporation Limited (HPCL)
2	Rural Electrification Corporation Limited (REC)
3	Hospital Services Consultancy Corporation (HSCC)
4	National Project Construction Corporation (NPCC)
5	Dredging Corporation of India Ltd. (DCIL)
6	THDC India Limited (THDCIL)
7	North Eastern Electric Power Corporation Limited (NEEPCO)
8	Kamrajar Port Ltd. (KPL)

CPSEs under consideration for closure

S. No.	Name of CPSE
9	Hindustan Fluorocarbon Ltd. (HFL) *
10	Scooters India Limited #
11	Bharat Pumps & Compressors Ltd @
12	Hindustan Prefab Limited (HPL)

* CCEA approved closure for the CPSE on 22.01.2020

CCEA approved closure of the CPSE on 20.01.2021

@ CCEA approved closure of the CPSE on 09.12.2020

Transaction held up as cases under litigation

S. No.	Name of CPSE
13	Hindustan Newsprint Ltd.
14	Karnataka Antibiotics & Pharmaceuticals Ltd.

Transactions in process

S. No.	Name of CPSE
15	Project & Development India Ltd.
16	Engineering Project (India) Ltd.
17	Bridge and Roof Co. India Ltd.
18	Plants/Units of Cement Corporation of India Ltd (CCI)
19	Central Electronics Ltd.
20	Bharat Earth Movers Ltd. (BEML)
21	FERRO SCRAP NIGAM LTD. (Sub.)
22	Nagarnar Steel Plant Of NMDC
23	Alloy Steel Plant, Durgapur, Salem Steel Plant; Bhadrawati Units of SAIL
24	Pawan Hans Ltd.
25	Air India And Its Five Subsidiaries And One JV.
26	HLL Life Care Ltd.

27	Indian Medicines & Pharmaceuticals Corpn. Ltd. (IMPCL)
28	Various Units Of Indian Tourism Development Corporation (ITDC)
29	Hindustan Antibiotics Ltd. (HAL)
30	Bengal Chemicals and Pharmaceuticals Ltd. (BCPL)
31	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) (b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer
32	Shipping Corporation Of India Ltd. (SCI)
33	Container Corporation Of India (CONCOR)
34	Nilachal Ispat Nigam Limited (NINL)
35	Rashtriya Ispat Nigam Ltd. (RINL)